

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 121

IA(I.B.C)/768(CH)2023

IA(I.B.C)/769(CH)2023

And

CP (IB) No. 386/Chd/Hry/2019

IN THE MATTER OF:

Sudha Chopra

... Petitioner-Operational Creditor

Versus

G.L.M. Infratech Pvt. Ltd. & Ors.

... Respondent-Corporate Debtor

Under Section: 9, 60(5), IBC 2016

Order delivered on 03.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 08.08.2024.

Sd/-

Court Officer

03.07.2024

Atiqur Rehman